



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 7th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

14	WP(C)/7301/2018 FIXED	MANOJ KR. UPADHAYAY Versus THE STATE OF ASSAM AND 14 ORS.	MR. P P DUTTA MR. A BORUA	GA, ASSAM
----	--------------------------	--	------------------------------	-----------

=====

LEAVE NOTE OF ADVOCATES FOR 07/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022
18)	MR D C K HAZARIKA	07-09-2022	To	07-09-2022
19)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
20)	MS. A VERMA	07-09-2022	To	13-09-2022
21)	MR M Z AHMED	07-09-2022	To	07-09-2022
22)	MS B DUTTA	07-09-2022	To	07-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 7th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
60	WP(C)/1232/2020 B/O	DR. CHANDANA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MRS. R DEVI	SC, HIGHER EDU MR B M DEKA MR D C NATH MR. C SHARMA SC, BTC MR. D SARKAR
MOTION				
61	WP(C)/5890/2022 B/O	SMT. RAHIMA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	SC, SEC. EDU.
ORDERS				
62	I.A.(Civil)/2708/2022 WITH WP(C)/6331/2021(D/O), FIXED in WP(C)/6331/2021	HALADHAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA R K HAJONG	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 07/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022

13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022
18)	MR D C K HAZARIKA	07-09-2022	To	07-09-2022
19)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
20)	MS. A VERMA	07-09-2022	To	13-09-2022
21)	MR M Z AHMED	07-09-2022	To	07-09-2022
22)	MS B DUTTA	07-09-2022	To	07-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 7th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/5846/2022 B/O	PASCHIM BETBARI SS LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
54	WP(C)/5848/2022 B/O	BAGHMARA CHAR SS LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
55	WP(C)/5853/2022 B/O	BAUSI SAMABAY SAMITY LTD., Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
56	WP(C)/5887/2022 B/O	PASCHIM SARUKHETRI SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
ORDERS				
57	WP(C)/2409/2022 B/O	SMTI. RITA KAKOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS. D SAIKIA MR. H BURAGOHAIN	MD. A. RASHID SC, P AND R.D. GA, ASSAM MR. M NATH (r-5) MR. A BHATTACHARJEE (r-5)
58	WP(C)/5142/2022 CAVT. NO.08092/022, FIXED	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 16 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	SC, P AND R.D. GA, ASSAM MR. R ALI (r-8 to 17) MR G U AHMED (r-8 to 17) MR G U AHMED (r-8 to 17) MR M Z SHAH (r-8 to 17) MR M Z SHAH (r-8 to 17)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022
18)	MR D C K HAZARIKA	07-09-2022	To	07-09-2022
19)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
20)	MS. A VERMA	07-09-2022	To	13-09-2022
21)	MR M Z AHMED	07-09-2022	To	07-09-2022
22)	MS B DUTTA	07-09-2022	To	07-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,7th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
78	WP(C)/6884/2017 FIXED	MANUJ PAIT and 150 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER	GA, ASSAM MR.C BORUAH(Rly.Adv.) MS. M BARMAN, JUNIOR GOVERNMENT ADVOCATE, ASSAM SC, NF RLY
ORDERS				
79	WP(C)/2103/2022 B/O	BIDUT BAKSHI @ BIDYUT BAKSHI Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. M DAS MRS. C DAS	GA, ASSAM SC, REVENUE SC, BTC

=====

LEAVE NOTE OF ADVOCATES FOR 07/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022

16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022
18)	MR D C K HAZARIKA	07-09-2022	To	07-09-2022
19)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
20)	MS. A VERMA	07-09-2022	To	13-09-2022
21)	MR M Z AHMED	07-09-2022	To	07-09-2022
22)	MS B DUTTA	07-09-2022	To	07-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,7th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
57	Bail Appln./2009/2022 FIXED	KRISHNA CHETTRY Versus THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
58	Bail Appln./2239/2022 B/O	MD. RIJUL ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
<u>MOTION</u>				
59	Crl.Pet./888/2022 FIXED	AKASH JYOTI BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR S YESMIN	PP, ASSAM
60	Crl.Pet./915/2022 B/O	SOURAV DUTTA Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR S YESMIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
61	Bail Appln./1975/2022 BY SLIP	SABIR AHMED BORBHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
62	Bail Appln./2010/2022 BY SLIP	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. H ALI	MR. A M AHMED (FOR INFORMANT) P. GHOSH (FOR INFORMANT) PP, ASSAM
63	Bail Appln./2021/2022 FIXED	BIPUL DAS @ MUNU Versus THE STATE OF ASSAM	MR. S DAS	PP, ASSAM
64	Bail Appln./2075/2022 BY SLIP	FAJAR ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
65	Bail Appln./2212/2022 FIXED	RAHUL ALI @ RAHUL Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM

66 **WITH**
Bail Appln./2015/2022

MD TAFIQL ISLAM @ BABU
Versus
THE STATE OF ASSAM

MR. C K NATH

PP, ASSAM

67 **WITH**
Bail Appln./2016/2022

MD ASHIKUR RAHMAN
Versus
THE STATE OF ASSAM

MR. B CHOWDHURY
MR N AHMED
MS. S DEVI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUHDURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022
18)	MR D C K HAZARIKA	07-09-2022	To	07-09-2022
19)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
20)	MS. A VERMA	07-09-2022	To	13-09-2022
21)	MR M Z AHMED	07-09-2022	To	07-09-2022
22)	MS B DUTTA	07-09-2022	To	07-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 7th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
59	Bail Appln./2163/2022 B/O	SHAH ALOM Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
MOTION (BA)				
60	Bail Appln./2253/2022 B/O	SAJIDUR RAHMAN @ JINTU Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN	PP, ASSAM
61	Bail Appln./2262/2022 B/O	RAJANI GOGOI Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
ADMISSION				
62	CrI.A./218/2022 B/O	DEBESWAR TAUKDAR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/516/2022 in CrI.A./218/2022	DEBESWAR TAUKDAR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
63	Bail Appln./2048/2022 FIXED	RIBKA CHOHTA Versus THE DIRECTORATE OF REVENUE INTELLIGENCE	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT	SC, DRI

ORDERS

64 I.A.(CrI.)/517/2022
BA 1168/2022(D/O), B/O
in Bail Appln./1168/2022

MD. HASAN
Versus
UNION OF INDIA,

MR. A K BHUYAN
MS. N CHOUDHURY
MR. M BORAH
MR. A KHOUND
MS B BORA
MR A TALUKDAR
MR J DAS

SC, NCB

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022
18)	MR D C K HAZARIKA	07-09-2022	To	07-09-2022
19)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
20)	MS. A VERMA	07-09-2022	To	13-09-2022
21)	MR M Z AHMED	07-09-2022	To	07-09-2022
22)	MS B DUTTA	07-09-2022	To	07-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 7th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
60	WP(C)/4781/2021 B/O	MADHU BAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, SEC. EDU.
ORDERS				
61	WP(C)/6067/2021 B/O	AJIT KR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY	SC, ELEM. EDU GA, ASSAM
62	WP(C)/6848/2021 B/O	MANIK CH. RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MR. M S ALAM	SC, ELEM. EDU GA, ASSAM
63	WP(C)/7177/2021 B/O	ANIMESH BHAKAT Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MRS. S ROY MR J H LASKAR	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022

13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022
18)	MR D C K HAZARIKA	07-09-2022	To	07-09-2022
19)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
20)	MS. A VERMA	07-09-2022	To	13-09-2022
21)	MR M Z AHMED	07-09-2022	To	07-09-2022
22)	MS B DUTTA	07-09-2022	To	07-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 7th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
71	WP(C)/3408/2016 FIXED	SMTI. PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR.S S GOSWAMI MS.R DEKA	GA, ASSAM MR.B J TALUKDAR R- 1 and 2 SC, AG MR. S K MEDHI (R-3) MR.R K TALUKDAR(R- 3) MR P NAYAK, SC, SAD SC, PERSONNEL DEPT.
72	WP(C)/2018/2017	PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM and 2 ORS.	MR.S S GOSWAMI MS.R DEKA	MR.C BARUAH GA, ASSAM SC, AG MR. S K MEDHI (R-3)
73	WP(C)/906/2021 FIXED	SILPIKA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, ASSAM SC, P H E
74	WP(C)/5323/2022 FIXED	GS- 192257X MD. HASHIM ANSARI Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MR. K K PARASAR (r-1-6) SC, ICAR ASSTT.S.G.I.
ORDERS				
75	I.A.(Civil)/2724/2022 B/O, CONNECTED WITH ITEM NO. 3 (THREE) IN DAILY CAUSE LIST in WP(C)/2218/2018	MRS. ASHIMA DEVI KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH	GA, ASSAM MS. M KHATUN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022
18)	MR D C K HAZARIKA	07-09-2022	To	07-09-2022
19)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
20)	MS. A VERMA	07-09-2022	To	13-09-2022
21)	MR M Z AHMED	07-09-2022	To	07-09-2022
22)	MS B DUTTA	07-09-2022	To	07-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,7th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CRIMINAL BENCH (CRL.A. MATTERS, ITEM NOS.43-70) AND (CRL.PET. MATTERS, ITEM NOS. 31-60)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

DELIVERY OF ORDER

37	Bail Appln./1940/2022 (AT 10:30 AM)	ALOK KUMAR Versus C B I	MR R K MOUR MS. J BHATTACHARJEE	MR. S C KEYAL SC, CBI
----	--	--------------------------------------	------------------------------------	--------------------------

HEARING

38	Crl.Pet./151/2014 WITH LCR (THREE FILES) FIXED.	RAKESH KARWA Versus THE STATE OF ASSAM and ANR	MR.S P MORE MR.R DEV MR. M MORE	PP, ASSAM MRS SANCHETI(R-2) MR.R C SANCHATI(R-2)
39	Crl.Rev.P./13/2016 WITH LCR	NORBODIA GOUR Versus THE STATE OF ASSAM AND ANR	MR.B K DAS MR.S ROY MR.M H LASKAR	MR.S C BISWAS(R-2) MR. S MITRA (R-2) MS.J BORAH(R-2) MR. S BISWAS(R-2) MR A K BORO (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022

13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022
18)	MR D C K HAZARIKA	07-09-2022	To	07-09-2022
19)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
20)	MS. A VERMA	07-09-2022	To	13-09-2022
21)	MR M Z AHMED	07-09-2022	To	07-09-2022
22)	MS B DUTTA	07-09-2022	To	07-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,7th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
52	MACApp./132/2020 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	MRS A BUJARBARUAH MR.T HUSSAIN(R- 1-4) MS.R BORGHAIN(R- 1-4)
	WITH I.A.(Civil)/809/2020 in MACApp./132/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	
STAY MATTERS				
53	CRP(IO)/248/2017 FIXED ON 6/09/2022	PRALAY DAS and 3 ORS. Versus ASSAM FINANCIAL CORPORATION and 5 ORS.	MR.S C KEYAL MS.P BARUAH	MS.T GOSWAMI SC, AFC

LEAVE NOTE OF ADVOCATES FOR 07/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022

15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022
18)	MR D C K HAZARIKA	07-09-2022	To	07-09-2022
19)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
20)	MS. A VERMA	07-09-2022	To	13-09-2022
21)	MR M Z AHMED	07-09-2022	To	07-09-2022
22)	MS B DUTTA	07-09-2022	To	07-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 7th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
39	MACApp./63/2017	SMT TINKUMONI TALUKDAR BORDOLOI and ANR Versus THE DIRECTOR OF HEALTH SERVICES and 4 ORS	MR.Z KAMAR MR.S CHAKRABARTY	MR UPAMANYU SC, HEALTH
40	MACApp./94/2018	SMTI NIRU BORA Versus RAJENDRA KHADRIA and 2 ORS.	MR.M DUTTA MR. M DUTTA MR. A BORUA	MR. A K GUPTA MR. R S MISHRA MR. R S MISHRA MR B DAS MR B DAS MR A DUTTA MRS. P M DUTTA
41	CrI.Pet./115/2021	IDRIS ALI OHEB AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR A RAHMAN MRS. A AHMED MR. M A CHOUDHURY	MR. S BORTHAKUR (R-2) MR. A DEKA (R-2) MR. B SARMA(ADDL. PP) PP, ASSAM
HEARING				
42	CRP/43/2015 WITH LCR, B/O	MD. ALKASH ALI and ANR. Versus SYED NAWAB HUSSAIN and 2 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR.P S DEKA(R-1) MR.N D BHUYANR-1 MR.K KALITA(R-1) MS.A CHAKRABORTY(R-1)

LEAVE NOTE OF ADVOCATES FOR 07/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022

8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022
18)	MR D C K HAZARIKA	07-09-2022	To	07-09-2022
19)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
20)	MS. A VERMA	07-09-2022	To	13-09-2022
21)	MR M Z AHMED	07-09-2022	To	07-09-2022
22)	MS B DUTTA	07-09-2022	To	07-09-2022